

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5164
ANSWERED ON:27.08.2010
FAKE GRAM SABHAS
Lagadapati Shri Rajagopal

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether any incidents of fake gram sabhas granting illegal claims under the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 has come up in the country; and

(b) if so, the details thereof and action taken by Ministry in such cases?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) : No such incidents of fake Gram Sabhas granting illegal claims under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 have come to the notice of this Ministry.

(b) : In view of the reply to part (a) above, this question does not arise.